

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

12.02.2015

CP 291/00033/2014 (TA No. 04/2010)

Ms. Kavita Bhati, Counsel for applicant.
Mr. Mukesh Agarwal, Counsel for respondent no. 1.
Mr. Neeraj Batra, Counsel for respondents nos. 2 & 3.

The learned counsel for the respondents filed an order of the Hon'ble High Court of Rajasthan, Jaipur Bench, Jaipur passed in DB Civil Writ Petition No. 13078/2014 dated 09.02.2015 in which the Writ Petition filed by the respondents against the order of the Tribunal dated 22.05.2014 has been stayed. The order passed by the Hon'ble High Court is taken on record.

In view of the stay granted by the Hon'ble High Court, the present Contempt Petition does not survive and it is dismissed. However, the applicant would be at liberty to revive the Contempt Petition in case the Writ Petition is decided in favour of the applicant. Notices issued to the respondents are hereby discharged.

(Smt. Chameli Majumdar)
Member (J)

Anil Kumar
(Anil Kumar)
Member (A)

Abdul